

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/103/2017



PETITION NUMBER : CP/7/2016

NAME OF THE PETITIONER(S) : H. Ramesh

NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. RASHAN ATIQ for CIBI VISHNU	for Petitioner	
(2)	MRS. G. SHANTHI MEENAKSHI for MRS. K. SUMATHI	Respondents 2 & 3 in C.P.	

**ORDER**

Counsels for both the parties are present. Counsels for the Applicant and R2 submitted the final written arguments and also in oral. Counsel for the Petitioner prayed for time to rebut the submissions made by the Counsel for R2. At request, time is enlarged. Put up on 21.11.2017 at 10.30 A.M.

-S/-  
MEMBER (TECHNICAL)  
ghk

-S/-  
MEMBER (JUDICIAL)